

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 282/15	TP 37/17	Hearing	433(e)	National Steel & Agro Industries Ltd., Indore Vs Kailash Roofing Solutions Pvt. Ltd., Bengaluru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ORDER

Counsel for petitioner is absent. Petitioner is also called absent. No representation for petitioner. Till date petitioner failed to comply the provisions of I & B Code. Even though matter was listed from time to time on transferred from the Hon'ble High Court of Karnataka. It appears that, Petitioner is not showing any interest to proceed with the matter. Even the time prescribed for compliance was also expired. However, to give one more chance to the Petitioner, the Registry is directed to issue notice to the Petitioner and to the Counsel and in case if petitioner or his Counsel fails to appear the matter will be decided according to law. List it on 27/07/2017.


Member (J)


Member (T)